

**PUBLICATION NOTICE**

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

2-L

**CA No. 40 of 2023 in CP No.91 of 2011**

KOTAK MAHINDRA BANK LTD.

V/s

...Applicant

M/S HILTON RUBBER LTD. (IN LIQN.) AND ORS.

...Respondents

Notice to:

**RESPONDENT NO. 5:** M/S BALAJI INSULATION (P) LIMITED, 4287/2, GALI  
BAHUJI PAHARI DHIRAJ, NEW DELHI-110 006 THROUGH  
ITS MANAGING DIRECTOR.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **21.08.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 26th May, 2026.

*Arunvi Singh* 26/5/2026

Superintendent (Liquidation Branch)

